

(2)

28.7.2k

Hon Mr Sri Neegui JM

None for the applicant.

Shri A Mohiley for the respondents.

Put up for hearing on

19.10.2k

JM

me

O.A No. 1290/95

19/10/00

Hon Mr S.K.P. Nagri, J.M.

Even on revised list, no one for the applicant. Shri Ashok Mohiley for the respondents named counsel for one respondent submits that the grievance of the applicants have already been redressed by the authorities concerned and perhaps it is the reason that nobody is attending to represent the applicant. This submission from the side of Shri Ashok Mohiley finds support from the fact that for several preceding dates, no one is attending for the applicant and also narration of fact in para-30 of the counter-reply, which gives details of payment to the applicant. In view of the above, the matter becomes infructuous and dismissed accordingly.

JM

JM.

(2)